National Company Law Tribunal Allahabad Bench Allahabad

5 (ND)/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: M/s Deena Nath Pandey & Ors.

v/s

M/s Saket Surgical (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

SI. No		Designation Representation Signature
1.	Udoi Charda	Counsel for petstone (Wlandon
2.	Somesh Khare	lounced of Respondens 4,5,8.
3	NOTEN SHARMA	Court for the Respondent No. 2

Order dated 14.12.2016

CP No.5 (ND)/2016 M/s Deena Nath Pandey & Ors. Vs. M/s Saket Surgical (India) Pvt. Ltd. & Ors.

Shri Nitin Sharma filed Vakalat for the second respondent. For respondents 5 and 8 reply is filed. For the reply statement of the respondent No.2 time extended for two weeks. List on 11.01.2017 for further proceedings.

List on 11.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)